

available as this item is not specifically shown in the trade classification. However, a statement showing nylon nets imported by the Ministry of Food and Agriculture under T. C. M. aid and their distribution is laid on the Table of the Sabha.

STATEMENT

In 1956, no nets were imported.

In 1957, in all 266 nets were imported under T. C. M. Fisheries (OAS) Programme for the Development of Marine and Inland Fisheries in India and distributed as follows:—

(a) Deep Sea Fishing Station, Bombay	60 nets
(b) Central Inland Fisheries Research Station, Calcutta	30 nets
(c) Saurashtra Region of Bombay Government	40 nets
(d) Madras Government	120 nets
(e) Orissa Government	16 nets
TOTAL	266 nets

In 1958, to date no nets have been imported under T. C. M. aid in Fisheries.

SHRI V. C. KESAVA RAO: According to the statement, Sir, these nets have been distributed to Bombay, Calcutta, Orissa and Madras. May I know whether the States having long seacoasts, like Kerala and Andhra, have asked for any nets, and if so, whether they have been distributed to them?

SHRI N. KANUNGO: I am not aware of it, Sir. All that I am aware of is that all the nets have been imported by the Ministry of Food and Agriculture through T. C. M. Therefore, Sir, that question about distribution etc., may well be addressed to that Ministry.

SHRI V. C. KESAVA RAO: May I know, Sir, whether these nylon nets have been given free of cost to fishermen or any price has been collected for them?

SHRI N. KANUNGO: As I said earlier, Sir, this distribution has been done by the Ministry of Food and Agriculture and we have no information about it.

*309 and *310. [For answers, vide cols. 1547-48 infra.]

COMPLETION OF ESSENTIAL SERVICES IN COLONIES FOR DISPLACED PERSONS IN DELHI

*311. SHRI M. P. BHARGAVA: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to refer to the reply given to Starred Question No. 35 in the Rajya Sabha on the 12th August, 1957 and state:

(a) how far the dates given for the completion of various essential services in the colonies for displaced persons in Delhi, have been adhered to; and

(b) when the other works are likely to be completed?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that the old dates given for the completion of these works could not be adhered to?

SHRI P. S. NASKAR: Sir, on the last occasion certain probable dates for the completion of these development works were given, and we have asked the local bodies in charge of completing these development works to give us the latest information, and as soon as it is received, it will be laid on the Table of the Sabha.

परमाणु-शक्ति आयोग द्वारा कार्य प्रारम्भ किया जाना

*३१२. श्री राम सहाय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या